

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2797 -JK (LD ) of 2025**

**DATED:- 06 - 03 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

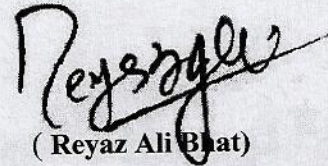
Secretary to Government,

Dated:- 06- 03 - 2025

No:- LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Chief Engineer, Distribution (JPDCL) Jammu. This is with your reference No. CEJPDCL/lit/OIC.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
( Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No. 2797-JK(LD) of 2025 dated 06.03.2025.**

S.No	Name	Office	Case No & Title
1.	Jaideep Singh Administrative Officer O/o Chief Engineer , Distribution JPDCL Jammu		1. OA 496/2024 titled Ghulam Mohd. Tantray vs UT of J&K 2. OA 794/2024 titled Satpal Singh vs UT of J&K 3. OA No. 159/2022 titled Ajay Gupta vs UT of J&K and others 4. OA No.507/2024 titled Mohd. Ashraf vs UT of J&K and others. 5. OA 892/2024 titled Shanker Dassvs UT of J&K and others. 6. O.A 1294/2024 Rangeel Singh and others vs UT of J&K and others 7. OA 731 of 2024 titled Rash Pal 8. O.A./507/2024 titled MOHD ASHRAF
2.	Er. Ashok Chibber The Executive Engineer Electric Division- II Jammu		1. OA 1220/2024 titled Kunti Devi vs UT of J&K 2. WPC/2025 titled Sham lal vs UT of J&K 3. TA/9154/2020 titled PARVEEN KUMA ANAND
3	ER. Sanjay Gupta The Executive Engineer Electric Division-III Jammu		1. OA 546/2024 titled Pawan Kumar Sharma vs UT of J&K 2. OA 1105/2023 titled Aman Kumar vs UT of J&K and others
4	Er. Anil Gautam Executive Engineer STD-Udhampur (JPDCL) Jammu		1. WPC 2793/2023 titled Sunil Kumar vs UT of J&K and others.
5	Er. Surinder Kumar Executive Engineer Electric Division Kathua		1. CCPS 40/2025 titled Mushtaq Ahmed and others 2. 2. O.A./565/2024 titled Tirath Ram
6	Er. Vijay Kumar Executive Engineer STD Kalakot		1. O.A 27/2025 titled Zakhir Hussain vs UT
7	Er. Mohd. Rashid Executive Engineer Electric Division Rajouri		1. C.P/67/2025 in O.A / 1711/2022 Titled Mohd Bashir and others vs UT
8	Er. Abdul Raouf Bhat Executive Engineer Electric Division - Doda		1. CCPS/35 of 2025 Titled Rajni Devi and others vs H rajesh parsad 2. CCPS 21 OF 2025 titled Rajeshma Devi and other vs H. Rajesh Parsad 3. .CP No. 27/2024 titled Sahil Singh vs H. Rajesh Prasad.
9	Er. Surjeet Singh Superintending Engineer O&M Circle Kathua		1. OA 78 of 2025 titled Subash Chander vs UT.
10	Mr. Ghulam Rasool Khanday, Chief Engineer (Projects),		1. AA No. 23/2024 titled M/S Capital Electech Pvt. Ltd. Vs Union Territory of Jammu and Kashmir and others.

*Im*

	KPDCL, Srinagar	<p>2. AA No. 24/2024 titled M/S Capital Electech Pvt. Ltd. Vs Union Territory of Jammu and Kashmir and others.,</p> <p>3. AA No. 25/2024 titled M/S Capital Electech Pvt. Ltd. Vs Union Territory of Jammu and Kashmir and others.</p> <p>4. AA No. 26/2024 titled M/S Capital Electech Pvt. Ltd. Vs Union Territory of Jammu and Kashmir and others.</p> <p>5. AA No. 27/2024 titled M/S Capital Electech Pvt. Ltd. Vs Union Territory of Jammu and Kashmir and others.</p>
--	-----------------	--

*Reyazul*